

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) -575 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Small Industries Development Bank of India
Vs. Delicious Coco Water Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC 2016

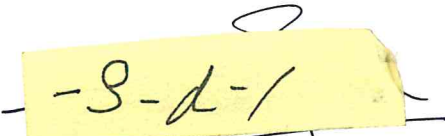
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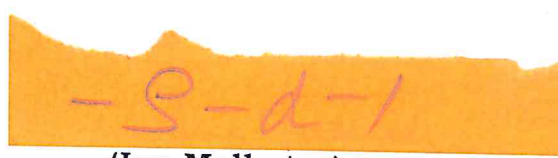
Present: Mr. Rajendra Beniwal, Advocate for the Petitioner.

ORDER

Present none for the Respondent. On the last date of hearing, Mr. Rishi Sood, Advocate had appeared on behalf of the Respondent. Today none is present on behalf of the Respondent neither is any reply filed.

To come up for final disposal on 10th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)